

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 500/MP/2020**

Subject : Petition under section 79 (1) (a) & (f) of the Electricity Act, 2003 read with Article 10 of the PPA dated 30.03.2016.

Date of Hearing : 23.3.2023

Coram : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Petitioner : NTPC Limited (NTPC)

Respondents : Madhya Pradesh Power Management Co. Ltd. (MPPMCL) and 4 Ors.

Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Ashutosh Srivastava, Advocate, NTPC  
Shri Siddharth Nigotia, Advocate, NTPC  
Shri Nitin Gaur, Advocate, MPPMCL

**Record of Proceedings**

During the course of hearing, learned counsel for the Petitioner and the learned counsel for the Respondent, MPPMCL made detailed submissions and concluded their arguments on maintainability as well as on merits of case.

2. Based on their request, the Commission permitted the parties to file their respective written submissions both on maintainability and merits, if any, within three weeks with copy to the other side. The Commission further directed the Respondent, MPPMCL to clarify (i) the relevant framework governing the applicable charges for power drawn by solar power generators for synchronisation purposes prior to the Seventh Amendment dated 15.11.2017 to MPERC (Cogeneration and Generation of Electricity from Renewable Sources of Energy) Regulations, 2010, (ii) relevant framework governing the applicable charges for auxiliary consumption by solar power generators prior to and post 15.11.2017, and (iii) practice adopted by MPPMCL/MP Discoms for levying aforesaid charges on other solar power generators for the period prior to and post 15.11.2017 in its written submissions. The Commission also directed the Petitioner to clarify as to the charges for auxiliary consumption considered by the Petitioner at the time of signing of the PPA and basis thereof in its written submission.

3. Subject to the above, the Commission reserved the matter for order.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**